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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.03.2021


THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 117/BB/2020	For admission (Objection not filed)	Sec 7 of I&B code 2016	Siemens Financial Services Pvt Ltd	Ashwin R A	Veerayoga Medical Science & Research Centre Pvt Ltd	PVR Legal Associates

ADVOCATE FOR PETITIONER/s:

Ashwin R.A 
Advocate for Petitioner 9886612434

ADVOCATE FOR RESPONDENT/s: _____

ORDER

Heard Shri Ashwin R.A, learned Counsel for the Petitioner and none appeared for the Respondent.

Objection has not been filed by the Respondents. Notice has not been served on the Respondent as directed on 07.09.2020.

Post the case on **01.04.2021**, to allow time to the Respondent to file statement of objections, duly serving the copy on the other side.


MEMBER (T)

Shruthi

Verified


Court Officer


MEMBER (J)